

INCOME TAX APPELLATE TRIBUNAL, GUWAHATI**CAUSE LIST OF DB BENCH FOR 12-OCTOBER-2026 (MONDAY)****BEFORE HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN VIRTUAL HEARING****GOOGLE MEETING CODE => XRE-HVRQ-HEH TIME=> AS PER CONSTITUTION**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 267/GTY/2024	2021-22	[A] NEZONE INDUSTRIES	
2	ITA 140/GTY/2025	2018-19	[A] UPENDRA SHA	
3	ITA 162/GTY/2025	2019-20	[D] EVEREST INFRA ENERGY LIMITED	
4	ITA 168/GTY/2025	2016-17	[D] EVEREST INFRA ENERGY LIMITED	
5	ITA 169/GTY/2025	2018-19	[D] EVEREST INFRA ENERGY LIMITED	
6	ITA 417/GTY/2025	2021-22	[A] TSERING LHAMU	


Assistant Registrar
09-Oct-2026

INCOME TAX APPELLATE TRIBUNAL, GUWAHATI**CAUSE LIST OF
PART HEARD MATTERS
FOR 12-OCTOBER-2026 (MONDAY)****BEFORE SHRI LAXMI PRASAD SAHU, ACCOUNTANT MEMBER
AND SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

CLARIFICATION MATTERS Virtual Hearing Google Meeting Code=> xre-hvrq-heh Time=> After Regular Bench								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	128	GTY	2025	2012-13	[A] SAROJ SUNRISE PRIVATE LIMITED	DB	
2	ITA	143	GTY	2025	2012-13	[A] SAROJ SUNRISE PRIVATE LIMITED	DB	
3	ITA	378	GTY	2025	2013-14	[A] SAROJ SUNRISE PRIVATE LIMITED	DB	
4	ITA	3	GTY	2026	2013-14	[D] SAROJ SUNRISE PRIVATE LIMITED	DB	


Assistant Registrar
09-Oct-2026

INCOME TAX APPELLATE TRIBUNAL, GUWAHATI

CAUSE LIST OF DB BENCH FOR 13-OCTOBER-2026 (TUESDAY)

**BEFORE HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN VIRTUAL HEARING

GOOGLE MEETING CODE => XRE-HVRQ-HEH TIME=> AS PER CONSTITUTION

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 416/GTY/2025	2017-2018	[A] KAMALJEET SINGH AND SONS HUF	
2	ITA 420/GTY/2025	2018-19	[D] S.R ENTERPRISE	
3	CO 2/GTY/2026	2018-19	[A] S.R ENTERPRISE	
4	ITA 35/GTY/2026	2013-14	[A] CONCEPT ESTATE AND DEVELOPERS (P) LTD	
5	ITA 36/GTY/2026	2016-17	[A] CONCEPT ESTATE AND DEVELOPERS (P) LTD	
6	ITA 201/GTY/2026	2021-22	[A] GREEN VALLIEY INDUSTRIES LIMITED	
7	ITA 207/GTY/2026	2020-21	[A] BALKISHAN LOHARIWALA	
8	ITA 287/GTY/2026	2022-23	[A] PRITHWIRAJ BAID	
9	ITA 331/GTY/2026	2014-2015	[A] DHARMENDRA JAIN & SONS (HUF)	
10	ITA 332/GTY/2026	2018-2019	[A] DHARMENDRA JAIN & SON (HUF)	
11	ITA 378/GTY/2026	2012-13	[A] M/S CHATURBHUIJ AGENCIES PVT. LTD.	


 Assistant Registrar
 09-Oct-2026

INCOME TAX APPELLATE TRIBUNAL, GUWAHATI**CAUSE LIST OF DB BENCH FOR 14-OCTOBER-2026 (WEDNESDAY)**

**BEFORE HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN VIRTUAL HEARING

GOOGLE MEETING CODE => XRE-HVRQ-HEH TIME=> AS PER CONSTITUTION

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 251/GTY/2025	2019-20	[A] NAVEEN JAIN	
2	ITA 31/GTY/2026	2017-18	[D] PRAMODE KUMAR JALAN	
3	ITA 42/GTY/2026	2020-21	[A] SIGMA SPICE INDUSTRIES PRIVATE LIMITED	
4	ITA 78/GTY/2026	2021-22	[A] MUNNA INDUSTRIES	
5	ITA 79/GTY/2026	2022-23	[A] MUNNA INDUSTRIES	
6	ITA 162/GTY/2026	2023-24	[A] MUNNA INDUSTRIES	
7	ITA 138/GTY/2026	2018-19	[A] ARTH RURAL CONNECT SERVICES PRIVATE LIMITED	
8	ITA 200/GTY/2026	2023-24	[A] ANANT PHARMA	
9	ITA 325/GTY/2026	2019-20	[A] SANTOSH KUMAR PRASAD	
10	ITA 326/GTY/2026	2020-21	[A] SANTOSH KUMAR PRASAD	
11	ITA 327/GTY/2026	2022-23	[A] SANTOSH KUMAR PRASAD	
12	ITA 328/GTY/2026	2019-20	[A] UMA SHANKAR PRASAD	
13	ITA 329/GTY/2026	2020-21	[A] UMA SHANKAR PRASAD	
14	ITA 330/GTY/2026	2022-23	[A] UMA SHANKAR PRASAD	
15	ITA 341/GTY/2026	2017-18	[A] CHONGTHAM ROBITA DEVI	
16	ITA 344/GTY/2026	2018-19	[A] AMULYAMICA INDUSTRIES PRIVATE LIMITED	
17	ITA 345/GTY/2026	2015-16	[A] ANDREW JYRWA	
18	ITA 350/GTY/2026	2017-18	[A] EKBAL HUSSAIN	
19	ITA 351/GTY/2026	2019-20	[A] AMIT SHARMA	
20	ITA 367/GTY/2026	2020-21	[A] SHAUKAT ROUSHAN	
21	ITA 471/GTY/2026	2017-18	[A] NIZETO PESEYIE	
22	ITA 560/GTY/2026	NA	[A] ANNAI RASATHAL PADAPPU CHARITABLE TRUST	
23	ITA 561/GTY/2026	NA	[A] ANNAI RASATHAL PADAPPU RELIGIOUS TRUST	


Assistant Registrar
09-Oct-2026

आयकर अपीलीय अधिकरण, कोलकाता क्षेत्र के पीठों का गठन
CONSTITUTION OF ITAT KOLKATA ZONE
(12/10/2026 TO 15/10/2026)

हाइब्रिड/ भौतिक/ आभासी माध्यम में
In Hybrid/Physical/Virtual Mode

[दिनांक 16/10/2026 (शुक्रवार) एमए, एसए, क्लबिंग, ईएच, आवेदन]
[16/10/2026 (Friday) M.A., S.A., Clubbing, E.H. Applications]

पीठ Bench	गठन Constitution	न्याय कक्ष Court Room
Cuttack	Shri D R L Reddy, Vice-President (KZ) & Shri Rajesh Kumar, AM [At 10.30 am]	1
C	Shri Rajesh Kumar, AM & Shri Pradip Kumar Choubey, JM [After "Cuttack" Bench]	2
D	Shri Rajesh Kumar, AM & Shri Pradip Kumar Choubey, JM [After "C" Bench]	2
SMC	Shri Laxmi Prasad Sahu, AM [At 10.30am]	3
Guwahati	Shri Laxmi Prasad Sahu, AM Shri Pradip Kumar Choubey, JM [After "SMC" & "D" Bench]	3
Patna	Shri Pradip Kumar Choubey, JM & Shri G. Gurusamy, AM [After "Guwahati" Bench]	4
Ranchi	Shri Ratnesh Nandan Sahay, AM & Smt. G. Rajani, JM [At 10.30 A.M.]	At Ranchi

- Note :** 1. "A" & "B" Bench of ITAT, Kolkata are cancelled as Shri Yogesh Kumar US, Hon'ble J.M. will be on leave.
2. Kolkata Old Appeals cases are cancelled as Shri Yogesh Kumar US, Hon'bl J.M. will be on leave.

(मनीष भोई)

उप-पंजीकार